

(c) what steps are proposed to be taken in the matter?

The Deputy Minister of Planning, Labour and Employment (Shri L. N. Mishra): (a) The Conference considered the Report of the Study Group on Social Security. The question of delays on the part of employers was not an item on the agenda of the Conference and was not discussed.

(b) and (c). On the subject of social security it was decided that a detailed note in the light of suggestions made at the Conference should be circulated to the parties and brought up for consideration before the next meeting of the Indian Labour Conference or the Standing Labour Committee.

Nuclear Tests by Soviet Russia

*246. { **Shri Balraj Madhok:**
Shri D. C. Sharma:
Shri Hem Barua:
Pandit D. N. Tiwari:
Shrimati Maimoona Sultan:
Shri Pahadia:
Shri P. G. Deb:
Shri Ramesh Prasad Singh:

Will the **Prime Minister** be pleased to state:

(a) whether any survey has been conducted to assess the radiation threat to India as a result of the recent nuclear tests by Soviet Russia; and

(b) if so, the results thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes; the Department of Atomic Energy is conducting extensive survey of the levels of environmental radioactivity in the country. The survey includes the sampling of air, water and food materials collected from different parts of the country.

(b) There has been a considerable increase recently in the levels of environmental radioactivity. The increase, however, does not so far present a significant danger to the health of the population in the country.

Industrial Committee on Plantations

*247. { **Shri P. C. Borooah:**
Shrimati Ila Palchoudhuri:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether the Tripartite Industrial Committee on plantations met in September, this year in New Delhi;

(b) if so, what recommendations were made by the Committee in the meeting; and

(c) what decisions have been taken by Government thereon?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). The required information in respect of main items is laid on the Table. [See Appendix I, annexure No. 36].

Industrial Estates

363. Shri Ram Krishan Gupta: Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the programme to set up new Industrial estates during the Third Five Year Plan has been finalised; and

(b) if so, the details thereof and number of Industrial estates to be set up (State-wise)?

The Minister of Industry (Shri Manubhai Shah): (a) The programme to set up new Industrial Estates during the Third Five Year Plan has been finalized in respect of some States and is under consideration in regard to the rest.

(b) Two statements showing (i) the allocation made in the Third Five Year Plan and (ii) the details of industrial estates (state wise) to be set up during the Third Five Year Plan are laid on the Table. [See Appendix I, annexure No. 37].

Match Boxes

364. Shri Birendra Bahadur Singhji: Will the **Minister of Commerce and**